2000-2001, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Bank. [Placed in Library. *See* No. L.T. 4521/01]
- I. Report and Accounts (2000-2001) of the Bharat Electronics Limited, Bangalore and related papers.
- II. Report and Accounts (2000-2001) of the Bharat Earth Movers Limited, Bangalore and related papers.
- III. Memorandum of Understanding between Government of India and Mishra Dhatu Nigam Ltd.

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI HARIN PATHAK): Sir, on behalf of Shri George Fernandes I lay on the Table:.

- 1. A copy each (in English and Hindi) of the following papers, under sub section (1) of section 619A of the Companies Act, 1956:
 - (a) Annual Report and Accounts of the Bharat Electronics Limited, Bangalore, for the year 2000-2001, togetherwith the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. (Placed in Library. *See* No. L.T. 4570/01)
- II. (a) Thirty-seventh Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 2000-2001, togetherwith the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. *See* No. L.T. 4571/01]
- III. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Defence) and the Mishra Dhatu Nigam Limited, for the year 2001-2002. [Placed in Library. *See* No. LT.4729/01]

- I. Notifications of the Ministry of Textiles
- II. Reports and Accounts (2000-2001) of the various Textile Corporations/Councils and related papers

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI V. DHANANJAY KUMAR): Sir, I lay on the Table:

- I. (i) A copy (in English and Hindi) of the Ministry of Textile Notifications S.O. No. 853 (E) dated 1* September, 2001 specifying mandatory packaging of certain commodities in jute packaging materials, under sub-section (2) of section 3 of the Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987. [Placed in Library. See No. L.T. 4265/011
 - (ii) A copy (in English and Hindi") of the Ministry of Textiles Notification S. O. No. 982 (E) dated 1^W September, 2001 directing all the manufacturers, importers, processors, traders of jute textiles to mark/print/brand the items of jute and jute textiles mentioned in the Notification issued under clause 4 of the Jute and Jute Textiles Control Order, 2000. [Placed in Library. *See* No. L.T. 4266/01]
- II. (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) Thirty-first Annual Report and Accounts of the Cotton Corporation of India Limited, Mumbai, for the year 2000-2001, togetherwith the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 4595/01]
 - (ii) A copy each (in English and Hindi) of the following papers:-
 - (a) Eighteenth Annual Report and Accounts of the Indian Silk Export Promotion Council, Mumbai, for the year 2000-2001, togetherwith the Auditor's Report *on* the Accounts.
 - (b) Review by Government on the working of the above Council. [Raced in Library. *See* No. L.T. 4593/01]